

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:1685
ANSWERED ON:28.11.2002
REPORTS OF LEAKAGES OF LPG CYLINDERS
UMMAREDDY VENKATESWARLU

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether Oil Companies and their dealers do not respond in time for reports of leakages from LPG cylinders after hours ;
- (b) if so, whether a majority of accidents involving LPG cylinders have occurred even after reporting leakage to the concerned officers and dealers ; (
- (c) whether the Government propose to institute a fool proof system of response to such emergencies ; and
- (d) if so, the details thereof ?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SANTOSH KUMAR GANGWAR)

(a) : The LPG distributors of Public Sector Oil Marketing Companies (OMCs) are under instructions to carry out leakage checks by breaking the seal at the customer's premises and to ensure proper functioning of equipment at the time of delivery of the cylinders. In normal conditions, a cylinder in use does not malfunction or start leaking. OMCs are also operating emergency service centres for attending to any leakage complaints, should they occur, after distributorship working hours and on holidays and Sundays.

(b) to (d) : It has been observed that majority of the accidents are caused by improper use of the equipment by the consumer or non-adherence to the safety instructions. OMCs have not come across any incident where accident has taken place after the customer has reported leakage to concerned distributor or emergency centre.